

Sixteenth Loksabha

an>

Title : Introduction of Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill to provide for the extension of the Integrated Goods and Services Tax Act, 2017 to the State of Jammu and Kashmir.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the extension of the Integrated Goods and Service Tax Act, 2017 to the State of Jammu and Kashmir.”

The motion was adopted.

SHRI ARUN JAITLEY: Madam, I introduce** the Bill.

-